

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 324

CA-544/2021 CA-251/2021

IN

92/241/242/ND/2 021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 22.12.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vijayendra Pratap Singh, Mr. Aditya Vikram Jalan,
Mr. Raghav Seth, Ms. Urvashi Misra, Ms. Shubhangi Jain,
Ms. Sadhvi Chhabra, Mr. Anant Narayan Misra, Adv.

For the Respondent : Adv. Apoorv Agarwal, Adv. Vaishnavi Prakash.

ORDER

CA-544/2021 CA-251/2021:-

Company Petition No. 92/241/242/ND/2021 has been disposed of on 21.12.2023 in terms of the settlement agreement dated 25.10.2023 and prayers made in these Interlocutory Applications have become infructuous and **dismissed** as such.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)